centre and trade centre to harness the human resource. The picturesque location between Retteri and Madhavaram lakes is excellently suitable for the Integrated Industrial training complex. This will help hundreds and thousands of educated and skilled youth for getting hands on training in various industrial trades. This will be great boon for skill training and entrepreneurship development as well as promotion of trade and commerce. There is a huge potential and scope for creation of water theme park and entertainment park which will add advantages to this North Chennai Industrial hub.

The multi-varied industries at Ambattur, Madhavaram, Korattur, Manali and Ennore will get a much needed facelift and the overall trade will prosper. Productivity will grow. Employment opportunities for youth will be generated in huge numbers. Establishing a Multipurpose Industrial Training Centre with Trade Centre will definitely facilitate Tamil Nadu in achieving its target of one trillion economy very soon. Therefore, I urge the Government to establish a multi-purpose industrial training centre and Trade Centre to support North Chennai Industrial hub. Thank you.

THE VICE-CHAIRPERSON (MS. KAVITA PATIDAR): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri R. Girirajan: Shri A.A. Rahim (Kerala), Shrimati Jebi Mather Hisham (Kerala), Dr. Kanimozhi NVN Somu (Tamil Nadu), Dr. V. Sivadasan (Kerala), Dr. John Brittas (Kerala), Shri P. Wilson (Tamil Nadu), Dr. Sasmit Patra (Odisha), Shri M. Shanmugam (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu) and Shri Niranjan Bishi (Odisha).

Demand for formation of Greater Cooch Behar as a Union Territory

SHRI NAGENDRA RAY (West Bengal): Madam, there has been a long pending demand of the Greater Cooch Behar People's Association since the year 2015 for formation of Greater Cooch Behar as a Union Territory by carving it out of the State of West Bengal. The Association has made a number of representations to the Government in the past to realize aspirations of its people. This Association has been against merger of the then Cooch Behar with the States of West Bengal and Assam as they considered it illegal, unconstitutional and against the wishes of the locals.

For the knowledge of my colleagues here, I would like to mention that the then Government was aware of the ground situation that merger of Greater Cooch Behar with West Bengal and Assam is very sensitive because of violation of the Instrument of Accession of State of Cooch Behar signed between Maharaja Shri Jagaddipendra Narayan Bhup Bahadur and Lord Mountbatten, Governor General, Dominion Government of India, on 9th August, 1947 and Agreement Annexure — 'A' made on 28th and 30th August, 1949. Interestingly, Cooch Behar was shown as 'C' category State in the First Schedule of the Constitution adopted by Constituent Assembly on 26th November, 1949.

Therefore, I would sincerely request hon. Home Minister to undo the injustice done to the people of Cooch Behar by carving out it as a separate Union Territory. Thank you.

THE VICE-CHAIRPERSON (MS. KAVITA PATIDAR): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Nagendra Ray: Dr. Parmar Jashvantsinh Salamsinh (Gujarat) and Shri Kesridevsinh Jhala (Gujarat).

Demand to increase the One Stop Centres in Odisha

SHRIMATI SULATA DEO (Odisha): Madam, violence against women persists as a distressing issue, demanding urgent and comprehensive solutions. The One Stop Centre (OSC) scheme led by the Central Government is commendable but needs expansion in Odisha, where the number of centres is significantly lower than in States like Madhya Pradesh and Uttar Pradesh.

In Odisha, the Government has established Sakhi centres to aid distressed women, yet the existing numbers fall short of meeting the extensive demand. Expanding One Stop Centres in Odisha is crucial to ensure comprehensive coverage and assistance for victims of violence. Through you, Madam, I respectfully request the Government to increase the number of centres in Odisha to provide support to more women in the State. Thank you so much.

THE VICE-CHAIRPERSON (MS. KAVITA PATIDAR): The following hon. Members associated themselves with the Special Mention made by hon. Member, Shrimati Sulata Deo: Dr. Sasmit Patra (Odisha), Shri Niranjan Bishi (Odisha), Shri Subhasish Khuntia (Odisha), Shri Sujeet Kumar (Odisha), Shri Muzibulla Khan (Odisha) and Dr. John Brittas (Kerala).

Dr. Laxmikant Bajpayee, not present. Shri Muzibulla Khan.